

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4074  
ANSWERED ON:07.08.2014  
DEMAND OF POWER  
Singh Dr. Krishn Pratap

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has made any assessment regarding the demand of power till the end of the 12th Five Year Plan;
- (b) if so, the details thereof and the target set for power generation during the said Plan;
- (c) whether the Government has made any assessment with regard to funds/ investments for increasing the power generation capacity during the said Plan;
- (d) if so, the details thereof, State/UT wise; and
- (e) the steps taken/likely to be taken by the Government to meet the set targets during the 12th Five Year Plan?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY  
( SHRI PIYUSH GOYAL )

(a) & (b) : Yes, Madam. As per 18th Electric Power Survey (EPS), the details of the All India Electrical Energy Requirement (EER) and Annual Peak Electric Load (APEL) for 12th Plan is given below:

| Year    | EER (MU) | APEL (MW) |
|---------|----------|-----------|
| 2012-13 | 1007694  | 143967    |
| 2013-14 | 1084610  | 156208    |
| 2014-15 | 1167731  | 169491    |
| 2015-16 | 1257589  | 183902    |
| 2016-17 | 1354874  | 199540    |

Generation capacity addition target during 12th Five Year Plan is 88,537 MW from conventional sources and 30,000 MW from grid interactive renewable sources.

(c) & (d) : As per the 12th Five Year Plan (2012-17) document of Planning Commission, the projected fund requirement for the projects likely to be commissioned during the 12th Five Year Plan is Rs.5,74,214 crore. The state-wise details are at Annex.

(e) : Government is taking the following steps to achieve the capacity addition target during 12th Five Year Plan Period:

- (i) Rigorous monitoring of the on-going power projects.
- (ii) Efforts are being made to make sufficient fuel available for power projects.
- (iii) Expeditiously resolving issues relating to environmental and forest clearances for power projects under implementation.
- (iv) Augmentation of domestic manufacturing capacity of power equipment through Joint Ventures.
- (v) Focusing on hydro capacity addition including fast tracking the hydro electric projects.